

gapur, HFC, Namrup, Rourkela Fertiliser Plant, etc. has come down in 1978-79 as compared to 1976-77; and

(b) if so, what are the reasons for this widespread decline in the capacity utilisation of the Fertiliser units?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) The requisite information is given below:

Name of Plant	Capacity Utilisation for Nitrogen (%)	
	1976-77	1978-79
Trombay	126.0	106.0
Durgapur	30.3	24.9
Namrup	104.4	87.8
Rourkela	66.7	56.8

(b) The main reasons for lower capacity utilisation in 1978-79 as compared to 1976-77 are indicated below, plant-wise: —

Trombay:—Frequency fluctuation/voltage dips, equipment failures and shortage of intermediates.

Durgapur:—Annual shutdown of the plant had to be extended by two months to carry out modifications in the plant.

Namrup:—Equipment failures and short supply of sulphur.

Rourkela:—Loss of production due to short supply of coke-oven gas from the steel plant and shortage of naphtha.

#### Loss suffered by Coal India Limited

377. SHRI PILOO MODY: Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether the working of the Coal India Limited and its subsidiaries for the year 1978-79 has resulted in a loss of 212.13 crores as against I

Rs. 100 crores loss in the previous year;

(b) if so, what are the reasons for this big loss; and

(c) what steps Government propose to take to improve the working of the Coal India Limited and make it economically viable?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) According to the provisional unaudited accounts, the losses of Coal India Ltd. and its subsidiaries during the year 1977-78 and 1978-79 are Rs-102.14 crores and Rs. 221.17 crores respectively.

(b) The Coal India Ltd. suffered losses mainly due to unfavourable coal prices coupled with increases in the cost of inputs, increase in the wage bill and loss of production due to shortage of power supply, diesel and explosives, absenteeism and law and order and other problems,

(c) following steps "have been taken in this regard:—

(1) Production is being stepped up and for this attempts are being made to remove constraints in the supply of power, explosives and diesel.

(2) Controlling absenteeism among the miner\*.

(3) Control on man-power and improvement in productivity.

(4) Improvement in the utilisation of equipment.

(5) Control on inventory and economy in the use of stores.

#### Decline in Profitability of the Neyveli Lignite Corporation

378. SHRI R. R. MORARKA:  
SHRI PILOO MODY:

Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether it is a fact that the profitability in the working of the Neyveli Lignite Corporation declined substantially in 1978-79 as against the previous year; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir. The profits of Neyveli Lignite Corporation declined to Rs. 4.09 crores in 1978-79 against the profit of Rs. 7.5 crores during 1977-78.

(b) The drop in profits was partly due to increased wage cost as a result of wage revision during 1978-79 and partly due to steep fall in production during the monsoon months. Unexpectedly heavy rainfall caused serious interruptions in the mining operations between September 1978 and January 1979 resulting in drop in production.

#### **Setting up of pithead Super Thermal Power Station in Chhindwara**

379. SHRIMATI SUSHILA SHANKAR ADIVAREKAR: Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether it is a fact that the Central Government propose to set up a new pithead Super Thermal Power Station in the central sector in Chhindwara or at any other place in the western region;

(b) if so, whether Government have approached the World Bank for assistance to the setting up of this Super Thermal Power Station; and

(c) whether it is also a fact that the World Bank has agreed to give financial assistance for the enlargement of the Farakka Super Thermal Power Station from 1100 MW to 2000 MW?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a)

The Central Government intends to utilise the coal resources in the Pench Valley area for a Super Thermal Power Station at Pench with an initial capacity of 600 MW. The National Thermal Power Corporation has been asked to prepare a feasibility report for this purpose.

(b) No, Sir.

(c) No, Sir.

#### **Judicial Reforms**

380. SHRI DHARAMCHAND JAIN: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:-

(a) whether Government propose to appoint a panel on the question of judicial reforms; and

(b) if so, what are the details in this regard?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): (a) and (b) A proposal to set up a Committee to go into the question of judicial reforms is under the consideration of Government.

#### **Assets and Profits of Subsidiary Concerns of Multinational Corporations.**

381. SHRIMATI KANAK MUKHERJEE: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) total assets and profits of each subsidiary of 45 largest multinational corporations operating in India as in the years 1977, 1978 and 1979;

(b) whether any of these multinational corporations were charged with Monopolistic and Restrictive Trade Practices; and

(c) if so, what are the details thereof?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): (a) Data